

1	2	3	4	5	6	7
FERTILIZER/FERTILIZER RAW MATERIALS						
Dap	-	14.2	17	13.4	75	65.9
Sulphur	145	29.9	234	66.4	203	67.3
Rock Phosphate	103	23.4	26	4.8	6	1.2
Mop	-	31.1	15	5.0	138	54.6
Total		348.2		526.2		842.5

P-Provisional

Source : MMTC

(c) The gross profit of MMTC during the last three years is given below :

(Rs. Crores)

Year	Gross Profit
1993-94	88.01
1994-95	113.46
1995-96 (P)	112.83

P-Provisional

#### Non-Banking Financial Companies

1139. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has recently set up a panel of Experts for controlling the functioning of Non-Banking Financial Companies;

(b) if so, the details thereof; and

(c) the further steps proposed to be taken for effective control of NBFCs?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) (a) and (b). Reserve Bank of India has reported that an Expert Group, under the Chairmanship of Shri P.R. Khanna, Chartered Accountant and member of the Advisory Council to the Board for Financial Supervision, was constituted by it to design a supervisory framework for the non-banking financial companies (NBFCs).

(c) Proposals have been initiated to regulate the activities of NBFCs more effectively.

#### Scooters India Ltd.

1140. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Scooters India Ltd. (SIL) is likely to tie up soon with one of the Italy based auto major for supply of three and four wheeler engines and transfer

of technology thereon as part of its diversification plans, and

(b) if so, the stage at which the finalisation of the technical and financial tie-up stands at present?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). Scooters India Limited (SIL) is exploring the possibility of transfer of technology of diesel engines and four-stroke petrol engines for its three-wheelers. However, no tie-up has been finalised.

#### Supply of Coal

1141. DR. T. SUBBARAMI REDDY : Will the Minister of COAL be pleased to state :

(a) whether Andhra Pradesh Government has urged the Union Government to provide additional coal supplies to the extent of 3.5 million tonnes per month;

(b) if so, whether the Union Government have considered the request of Andhra Pradesh to increase the coal supply;

(c) if so, the quantum of the coal supply increased from September 1995 onward.

(d) to what extent the requirements of the coal in thermal stations in A.P. have been met; and

(e) the reasons for not supplying the sufficient coal to these stations?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No, Sir. However a note dated 10th September, 1995 was received from the Government of Andhra Pradesh seeking an increase of 3.5 lakh tonnes per month of coal supply for the quarter October-December, 1995 to the power stations of APSEB.

(b) to (e). The long-term linkages accorded to 5 power stations of APSEB are for supply of 11.68 million tonnes of coal per annum. This calls for an average supply of 9.7 lakh tonnes of coal per month. However, keeping in view the request made by Government of

Andhra Pradesh, allotments totaling to 10.95 lakh tonnes per month were sanctioned for the APSEB power houses for the quarter October-December, 1995. The matter was further reviewed and another additional allotment of 1.5 lakh tonnes (over and above the approved linkage for the quarter October-December, 1995) was given for the Muddanpur Thermal Power Station of APSEB for the period November-December, 1995.

The allotment for the power houses of APSEB was further increased to 12.90 lakh tonnes/month for the quarter January-March, 1996.

Month-wise total dispatches made to five power houses of APSEB from September, 1995 to May 1996 as well as the % satisfaction vis-a-vis average monthly long term linkages were as follows :

Month	Actual supply of coal made to power houses of APSEB (in lakh tonnes)	% Satisfaction vis-a-vis average monthly long-term linkage
September, 95	9.90	102%
October, 95	8.69	90%
November, 95	9.37	97%
December, 95	12.59	130%
January, 96	14.13	146%
February, 96	12.82	132%
March, 96	15.14	156%
April, 96	13.76	142%
May, 96	12.98	134%

(Data provisional)

The actual supplies of coal to the power houses of APSEB had been substantially higher than the long-term linkages given to these power houses except for the months of October and November, 95. In these two months, the level of coal supplies could not be maintained to the desired level due to an illegal strike called and supported by extremist elements in the Singareni Collieries Company Limited, which is a public sector undertaking of the Government of Andhra Pradesh.

#### World Bank Aid

1142. SHRI RAMA CHANDRA VEERAPPA : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank has recently changed the aid strategy towards India.

(b) if so, the details thereof alongwith the reasons therefor, and

(c) the reaction of the Union Government thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

#### Setting up of EOUs

1143. PROF. RASA SINGH RAWAT : Will the Minister of COMMERCE be pleased to state :

(a) the number of proposals received by the Government for setting up export-oriented units since the liberalization of industrial policy and the number of proposals cleared out of them so far.

(b) the number of units out of them which have commenced production and the number of units which have not yet commenced production, and

(c) the total amount earned by these units from exports till March 31, 1996?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) 3632 proposals were received for setting up units under the Export Oriented Units Scheme. Since liberalization of the Industrial Policy (July, 91) out of which 2978 proposals have been cleared.

(b) and (c). The information is being collected and will be laid on the Table of the House.

[English]

#### Licence for Export Oriented Industries

1144. SHRI SOUMYA RANJAN : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications which are pending for issue of cent per cent export-oriented industrial licenses for more than six months, item-wise.

(b) the reasons for not taking any decision on them, and

(c) the steps proposed to be taken to take decision on them?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Thirty two applications to set up 100% Export Oriented Units in the fields of prawn Shrimp aquaculture, deep sea fishing, cotton yarn, alumina, granite products etc are pending for more than six months.

(b) and (c). These proposals are pending due to various reasons viz non-furnishing of clarifications by applicants, lack of recommendations of State Governments and grant of temporary injunction by Hon'ble Supreme Court.